

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

Original APPLICATION NO 171 OF 1998

Applicant(s) Bhanwar Lal

Respondent(s) U.O.I & ors

Advocate for

Advocate for

Applicant(s) Mr J.K. Kaushik

Respondent(s)

Notes of the Registry

Orders of the Tribunal

10/7/98

Defects
removed
on 10/7/98
[Signature]

Mr J.K. Kaushik, Counsel for the Applicant

Register Put up in Court for
admission on 17/7/98

[Signature]
REGISTRAR
C.A.T. JODHPUR

17th July '98

~~Mr J.K. Kaushik~~

Mr. Bhanwaro Khan, Counsel for the applicant.

Heard.

In view of the Government's policy of enhancing the age for retirement i.e. 60 years for Government servants, the learned Counsel for the applicant does not want to press the present OA. The OA is therefore dismissed as not pressed.

[Signature]
ए० के० मिश्रा
A. K. MISHRA
न्यायिक सदस्य
JUDL. MEMBER

Copy
m 21/7
[Signature]

Copy of order
along with OA
petition with
annexure
sent to
P/L to P/3
by Regd AD
File No 2776
279
Oct 21-7-98
21/7/98

Part II and III destroyed
in my presence on 29.3.2006
under the provision of
section 17, as per
order no. 28.2.2001
[Signature]
Secy. Office (Records)